

**COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 1251 of 2019
IN
DFR No. 2134 of 2019**

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Arjun Green Power Private Ltd.

Versus

Rajasthan Electricity Regulatory Commission

...Appellant(s)

...Respondent (s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents on IA No.1251of 2019 & the main appeal returnable on 06.08.2019. Dasti, in addition, is permitted.

List the matter on **06.08.2019.**

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj